

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank of Broda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Varalakshmi Tadepalli	Partner	Varalakshmi@indialegal advocates.com 9849026869	
Preeti Agarwal	Associate	9130764204 Preeti.Agarwal@indialegal.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Vikram	Advocate	9949901616	
DAMALAPATI SRINIVAS	SENIOR ADVOCATE	9949901616	

ORDER

Heard Ms.Varalakshmi Tadepalli along with Ms.Preeti Agarwal, Learned Counsels for the Petitioner and Mr.P.Vikram along with Mr.D.Srinivas, Learned Counsels for the Respondent.

The Learned Counsel for the Petitioner submits that the Hon'ble High Court of AP & TS has dismissed the W.P.No.36982 of 2017 on 21.12.2017. Both the parties are directed to submit copies of the Petitions, Counters, Orders in WP, case is posted to 15.01.2018 for orders. Parties are at liberty to make mention if any urgency is there, well before the next date of hearing.


Member (T)

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Member (J)